GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:2008 ANSWERED ON:08.03.2013 SEIZURE OF DRUGS Tagore Shri Manicka

Will the Minister of FINANCE be pleased to state:

- (a) whether large quantities of drugs have been seized from various airports across the country in the recent past;
- (b) if so, the details thereof for the last six months;
- (c) the number of persons arrested in this connection and action taken/being taken against them; and
- (d) the preventive measures taken/proposed to be taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S.PALANIMANICKAM)

(a)&(b) The details of drugs seized from various airports across the country in the recent past for the last six months is as below:-

Period (From Sept,2012 to Feb, 2013)

No.of cases Qty seized (in Kgs) Value of Seized goods (Rs. in crore)

39 342.657 85.27

- (c) 41 persons were arrested under the provisions of NDPS Act. The action of launching of prosecution and imposition of fine, etc. is taken against them under provisions of NDPS Act
- (d) All the Customs formations at Airports including DRI have been sensitized to prevent the smuggling of Drugs (NDPS). Constant surveillance is kept on Seaports, Airports and Land Customs Stations.